

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A./61/1317/2021

This the **02nd** day of **September**, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



Yaqub (Age 67 years), S/o Late Sh. Kaka, R/o Bathara, Tehsil & District Jammu.

.....Applicant

By Advocate: Mr. Rajiv Kumar Sharma

Versus

1. Union of India through Secretary, Ministry of Defence, Government of India, South Block, New Delhi – 110011.
2. Engineer-in-Chief, E-in-C's Branch, Army Head Quarters, Kashmir House, DHQ New Delhi – 11001.
3. The Garrison Engineers, Jammu, Jammu Cantt, Jammu - 180003.

.....Respondents

By Advocate:- Mr. Raghu Mehta, Sr.CGSC.

ORDER [O R A L]
Delivered by Hon'ble Mr. Anand Mathur, Member (A):

Instant OA has been filed for a direction to the respondents to release the pensionary benefits in favour of the applicant.

2. At the very outset, learned counsel for the applicant submits that the applicant would be satisfied, if a direction is given to the respondents to treat this OA as his representation and to decide his case for release of pensionary benefits in a time bound manner.

3. Heard Mr. Rajiv Kumar Sharma, learned counsel for the applicant and Mr. Raghu Mehta, Sr. CGSC learned counsel appearing on behalf of the respondents and perused the record.

4. In view of the submissions made by the learned counsel for the applicant, the O.A. is disposed off with a direction to the respondents to treat this OA as a representation of the applicant and decide his claim for release of pensionary benefits in accordance with rules by passing a reasoned and speaking order, within a period of one month from the date of receipt of certified copy of this order. The order so passed shall be communicated to the applicant forthwith.

5. No order as to costs.

6. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Anand...